

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO: 57
TO BE ANSWERED ON 04.02.2022

SCHEMES FOR ADOLESCENT GIRLS

*57: SHRI M. BADRUDDIN AJMAL:
ADV. DEAN KURIAKOSE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of schemes being implemented by the Government for minor/adolescent girls across the country;
- (b) whether vocational trainings, skill training, scholarship for education and financial help are covered under these schemes;
- (c) if so, the details of the schemes and funds allocated/utilized for these schemes during the last five years, State/UT-wise;
- (d) the number of beneficiaries, scheme-wise, year-wise and State/UT-wise during the said period; and
- (e) whether the Government has received any proposal to raise the upper age limit of 14 to 17 or 18 years in the schemes for adolescent girls and if so, the action taken in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (e): A Statement is laid on the Table of the House.

Statement referred in reply to Part (a) to (e) of Lok Sabha Starred Question No.57 by Shri M. Badruddin Ajmal and Adv. Dean Kuriakose to be answered on 04.02.2022 regarding "Schemes for Adolescent Girls".

(a) The following Schemes are being implemented by the Government for adolescent girls:

(i) Scheme for Adolescent Girls (SAG), a Centrally sponsored scheme, aims at all round development of out of school adolescent girls in the age group of 11-14 years;

(ii) Scheme for promotion of Menstrual Hygiene among Adolescent Girls for adolescent girls in the age group of 10-19 years with specific reference to ensuring health for adolescent girls;

(iii) Weekly Iron and Folic Acid Supplementation (WIFS) is being provided which entails provision of weekly supervised IFA tablets to in-school boys and girls and out-of-school girls for prevention of iron and folic acid deficiency and anaemia;

(iv) Under Samagra Shiksha, effective from 2018-19, there is a provision of Kasturba Gandhi Balika Vidyalayas (KGBVs) especially for girls education. KGBVs are residential schools from class VI to XII for girls belonging to disadvantaged groups such as SC, ST, OBC, Minority and Below Poverty Line (BPL).

(v) Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for skill based training of the youth across the country including adolescent girls;

(b) to (d) Yes, Sir. The scheme-wise details of benefits provided under these scheme is as under:

(i) Scheme for Adolescent Girls (SAG) is a Centrally Sponsored Scheme which aims at providing nutritional support to out of school girls in the age group of 11-14 years for improving their health and nutritional status and motivates them to go back to formal schooling, provides life skill training, accessing public services etc. Under the Scheme, life skill education is imparted to out of school adolescent girls which include confidence building, self awareness and self esteem, decision making, critical thinking, communication skills, rights and entitlement, effective home management, budgeting, saving, gender sensitivity etc. The details of funds released and utilized to States/UTs under SAG during the last five years is at Annexure-I. Year-wise number of beneficiaries during the last five years is at Annexure-II.

(ii) Under the scheme of Samagra Shiksha, in KGBVs, specific skill training is provided to girls, for which States/UTs appoint vocational instructors in KGBVs to provide need based vocational education to adolescent girls. The States/UTs generally pick up courses based on the choice and need of the girls in the KGBVs. Further Samagra Shiksha aims at integrating Vocational Education with general academic education in all Secondary/Senior Secondary schools including KGBVs; enhancing the Employability and Entrepreneurial abilities of the students, providing exposure to work environment; and generating awareness amongst students about various career options so as to enable them to make a choice in accordance with their aptitude, competence and aspirations. Currently 8,16,321 girls in 11,710 Secondary and Senior Secondary schools across the country are undergoing Vocational Education under Samagra Shiksha. Samagra Shiksha also has a provision for providing exposure to vocational education to students of classes VI to VIII with an aim to provide opportunities to the students to orient themselves with the skills required for the various occupations in a sector and to equip them to make informed choices while selecting their subjects in higher classes. The State/UT-wise details of fund allocated for KGBVs, under Samagra Siksha, is at Annexure-III. The State/UT-wise details of girls enrolled in KGBVs from 2018-19 to 2020-21 is at Annexure-IV.

(iii) Under Skill India Mission, the Government is implementing a flagship scheme i.e. Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for skill based training of the youth across the country including adolescent girls under Short Term Training (STT) courses and Recognition of Prior Learning (RPL). Under PMKVY, STT is linked to placement, while RPL does not mandate placements as it recognizes the existing skills of candidate. With regard to funds allocated/utilized under PMKVY scheme is concerned, there is no year-wise disbursement of funds to States/UTs. Further under the scheme the targeted beneficiaries are in the age group of 15-45 years which includes adolescent girls as well. There is no separate bifurcation indicating the beneficiaries i.e. specifically adolescent girls under the Scheme.

(e) No such proposal has been received by the Government. However, recently the Scheme for Adolescent Girls has been subsumed under Saksham Anganwadi & Mission Poshan 2.0. As adolescent girls in the age group 11-14 years are covered under RTE Act, 2009, the targeted beneficiaries under the revised scheme are adolescent girls in the age group of 14+ to 18 years in Aspirational Districts and NE States.

Annexure-I

Annexure referred in reply to Part (b) to (d) of Lok Sabha Starred Question No.57 for answer on 04.02.2022 regarding "Schemes for Adolescent Girls" asked by Shri M. Badruddin Ajmal and Adv. Dean Kuriakose indicating State/UT-wise funds released and utilized under Scheme for Adolescent Girls during the last five years

(Rupees in Lakhs)

S No	State/UT	2016-17		2017-18		2018-19		2019-2020		2020-21	
		Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized
1	Andhra Pradesh	762.99	1710.1	2259.52	2050.18	1011.98	139.57	127.39	43.02	11.28	13.01
2	Arunachal Pradesh	126.25	83.49	87.96	42.76	0	18.44	33.71	0	1.11	1.11
3	Assam	1356.94	149.18	341.92	0	0	774.51	488.62	1594.472	1919.17	155.17
4	Bihar	2696.83	2315.55	4003.74	2742.76	25.54	686.12	582.91	23.78	2.94	0
5	Chattisgarh	1389.69	2772.5	2792.61	1795.87	768.89	229.19	48.4	245.18	121.13	157.32
6	Goa	131.5	259.21	302.77	345.84	0.4	0.2	43.1	0.07	0.02	0.028
7	Gujarat	8443.18	6323.17	2690.09	4989	4984.65	1514.03	1852.8	1668.67	870.58	1224.98
8	Haryana	104.74	573.65	589.97	363.75	37.41	44.71	70.56	22.19	0	13.41
9	Himachal Pradesh	720.45	1349.14	1129.42	372.18	0	1.93	0	0	0	NI
10	Jammu & Kashmir	194.63	184.69	255.91	26.67	560.39	131.33	46.53	133.793	23.04	338.35
11	Jharkhand	145.57	1465.35	1495.55	154.54	0	52.52	254.39	0	33.01	0
12	Karnataka	740.73	2642.58	2466.93	1819.93	923.76	630.65	1253.33	37.63	20.31	NR
13	Kerala	1057.73	893.89	692.91	996.27	289.74	3.43	1.08	2.25	1.61	1.52
14	Madhya Pradesh	5302.02	8466.04	8641.18	7125.7	5442.4	2676.33	1068.55	2279.53	213.75	217.34
15	Maharashtra	5334.42	3541.02	3995.68	3530.7	3707.84	661.02	742.83	569.73	48.48	47.6
16	Manipur	49.65	161.87	170.28	62.34	0	85.77	96.86	2.71	9.12	0
17	Meghalaya	919.65	919.65	528.83	540.36	12.55	12.55	1278.81	37.69	4.06	28.87
18	Mizoram	91.78	103.4	123.95	123.15	69.32	44.08	13.56	4.98	2.78	2.78
19	Nagaland	206.31	206.31	193.14	191.61	214.3	225.46	223.29	207.56	187.76	187.76
20	Odisha	2867.25	3443.78	2442.6	2345.4	866.77	0	72.6	335.62	29.69	10.54
21	Punjab	0	448.77	40.6	313.99	26.3	42.13	0	0	4.67	0
22	Rajasthan	0	22.49	39.38	0	0	59.39	0	130.35	58.94	525.47
23	Sikkim	32.54	16.9	15.42	27.45	0	2.42	0	8.64	0.04	0.04
24	Tamil Nadu	2655.26	3076.85	3196.22	1945.25	0	0	95.48	13.82	1.23	18.82
25	Telangana	572.39	0	81.4	765.58	107.49	0	151.54	0	29.69	NR
26	Tripura	334.81	819.62	674.38	210.06	19.16	72.51	32.27	20.03	15.76	26.625
27	Uttar Pradesh	10932.99	7631	4486.13	5681.34	1000.35	0	1827.57	2798.24	410.88	918.95
28	Uttarakhand	43.02	3.77	3.3	0	0	0	0	0	20.31	0
29	West Bengal	40.41	340.08	282.47	992.63	101.85	508.72	126.72	144.22	31.71	NR
30	Andaman & Nicobar	107.05	50.65	51.35	15.52	0	0.19	0	0	0.02	NI
31	Chandigarh	12.11	7.84	12.68	5.81	1.34	1.66	2.46	2.2	0.2	0.2
32	Daman & Diu	14.14	15.94	14.14	14.07	4.53	0.66	0	-	0	NI
	D & NH	16.44	16.44	16.44	12.64	4.28	4.28	0	0.41	0.02	0
33	Delhi	276.66	687.49	490.19	570.32	320.48	18.29	12.84	24.7	8.73	7.99
34	Lakshdweep	2.2	1.8	11.65	2.82	3.11	0.07128	0.04	0.02	0.01	0
35	Pondicherry	17.72	18.67	8.81	4.74	1.63	0.04	0	0	0.01	0
36	Ladakh									0	NR
	TOTAL	47700.05	50722.88	44629.52	40181.23	20506.46	8642.201	10548.24	10351.51	4082.06	3897.883

NR- Not reported

NI- Not implemented

Annexure-II

Annexure referred in reply to Part (b) to (d) of Lok Sabha Starred Question No.57 for answer on 04.02.2022 regarding "Schemes for Adolescent Girls" asked by Shri M. Badruddin Ajmal and Adv. Dean Kuriakose indicating State/UT-wise number of beneficiaries under Scheme for Adolescent Girls during the last five years

S. No.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	291018	10249	39181	3019	1092
2	Arunachal Pradesh	11558	266	482	500	505
3	Assam	469521	0	54352	68545	68545
4	Bihar	1999642	396805	130222	18229	0
5	Chattisgarh	381560	14734	15866	17256	14618
6	Goa	34806	30	14	5	2
7	Gujarat	529521	538357	168662	101025	70942
8	Haryana	168967	667	5217	3680	3229
9	Himachal Pradesh	102496	825	609	NI	NI
10	Jammu & Kashmir	87656	2260	4240	4321	10736
11	Jharkhand	333234	63515	71407	27800	27800
12	Karnataka	350269	28022	43723	15566	NR
13	Kerala	238372	264	241	158	107
14	Madhya Pradesh	995000	125452	172000	180000	15252
15	Maharashtra	848673	45898	24478	40959	15677
16	Manipur	42247	5061	3344	3075	3075
17	Meghalaya	59429	1852	1655	942	598
18	Mizoram	28148	897	715	1113	1300
19	Nagaland	19456	6455	7320	7320	7320
20	Odisha	590168	56893	0	23552	13082
21	Punjab	188723	2143	4339	0	3926
22	Rajasthan	0	0	173591	49631	39420
23	Sikkim	10473	6	21	46	21
24	Tamil Nadu	410247	2337	0	970	299
25	Telangana	155861	15952	19410	1961	NR
26	Tripura	54208	1151	2031	601	386
27	Uttar Pradesh	2082000	0	160192	350289	204537
28	Uttarakhand	0	0	26950	9500	0
29	West Bengal	100106	2855	55147	1705	NR
30	Andaman & Nicobar	10649	16	18	NI	NI
31	Chandigarh	1741	94	55	64	70
32	Daman & Diu	1458	1386	0	-	NI
	D & NH	6228	8220	697	160	11
33	Delhi	92158	3383	2152	1696	749
34	Lakshdweep	2553	10	5	3	10
35	Pondicherry	4221	300	14	5	0
36	Ladakh					NR
	Total	10702367	1336355	1188350	933696	503309

NR- Not reported

NI- Not implemented

ANNEXURE-III

Annexure referred in Reply To Part (b) to (d) of Lok Sabha Starred Question No.57 for answer on 04.02.2022 regarding “Schemes for Adolescent Girls” asked by Shri M. Badruddin Ajmal and Adv. Dean Kuriakose indicating State/UT-wise funds allocated for KGBVs under Samagra Shiksha from 2018-19 to 2020-21

(Rupees in lakh)

S. No.	State	2018-19	2019-20	2020-21
		Total Outlay (Fresh + Spillover)	Total Outlay (Fresh + Spillover)	Total Outlay (Fresh + Spillover)
1	Andhra Pradesh	52033.08	63638.18	61252.19
2	Arunachal Pradesh	7799.08	5741.27	9552.36
3	Assam	10326.31	11416.58	13551.50
4	Bihar	51197.51	31899.69	40330.72
5	Chhattisgarh	7604.91	7742.49	5719.55
6	Dnd - Dnh	95.45	84.16	118.51
7	Gujarat	6839.12	7527.75	7396.84
8	Haryana	7557.44	7470.55	7239.45
9	Himachal Pradesh	586.57	702.79	721.38
10	J&K	23303.84	20050.57	18803.00
11	Jharkhand	23563.97	26672.46	22385.60
12	Karnataka	5770.03	6311.13	7154.00
13	Kerala	255.11	181.71	181.71
14	Ladakh	2287.57	2868.59	2723.84
15	Madhya Pradesh	22734.27	31852.32	25379.63
16	Maharashtra	8862.00	7318.98	5124.90
17	Manipur	1068.98	1101.17	1284.24
18	Meghalaya	460.13	467.07	421.69
19	Mizoram	66.45	57.71	53.31
20	Nagaland	1967.23	1433.64	1303.37
21	Odisha	30094.84	35055.11	23348.35
22	Punjab	1075.47	2238.55	2021.26
23	Rajasthan	20705.89	26983.71	28185.36
24	Sikkim	80.01	84.60	80.93
25	Tamil Nadu	3881.61	4779.60	4390.62
26	Telangana	71320.66	95730.42	99618.85
27	Tripura	1844.92	1389.10	1809.65
28	UP	56394.20	118775.62	87503.24
29	Uttarakhand	1867.82	2067.51	1906.67
30	West Bengal	6454.06	7784.16	3690.59
	Total	428098.53	529427.15	483253.30

(Source: Prabandh)

ANNEXURE-IV

Annexure referred in Reply To Part (b) to (d) of Lok Sabha Starred Question No.57 for answer on 04.02.2022 regarding "Schemes for Adolescent Girls" asked by Shri M. Badruddin Ajmal and Adv. Dean Kuriakose indicating number of girls enrolled in KGBVs from 2018-19 to 2020-21

S. No.	State Name	Total Girls Enrolment in KGBVs		
		2018-19	2019-20	2020-21
1	Andhra Pradesh	77906	89863	85757
2	Arunachal Pradesh	5528	5646	6639
3	Assam	6723	6764	7515
4	Bihar	54017	53747	54445
5	Chhattisgarh	16681	16493	16544
6	Dadra And Nagar Haveli	116	121	84
7	Gujarat	15175	16157	17328
8	Haryana	3390	3557	4477
9	Himachal Pradesh	757	808	795
10	Jammu And Kashmir	4075	4173	3899
11	Jharkhand	77207	65769	69733
12	Karnataka	12567	12985	12122
13	Ladakh	NA	NA	220
14	Madhya Pradesh	49956	50141	50897
15	Maharashtra	5362	6109	6443
16	Manipur	1628	1493	2156
17	Meghalaya	500	500	500
18	Mizoram	132	132	100
19	Nagaland	1100	1118	1300
20	Odisha	20443	22449	26192
21	Punjab	2604	1593	2756
22	Rajasthan	37322	38419	38673
23	Sikkim	206	210	257
24	Tamil Nadu	8585	8804	8974
25	Telangana	99445	121480	121293
26	Tripura	1530	1425	1612
27	Uttar Pradesh	74881	74801	78112
28	Uttarakhand	2998	3252	3433
29	West Bengal	10129	10129	7952
	Total	590963	618138	630208

(Source: Prabandh)